202 Written	Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
Jul-17	54.3	114.4	53	47.47%
Aug-17	68.1	166.1	55	41.00%
Sep-17	76	307.8	57	24.69%
Oct-17	76.3	767.7	60	9.94%
Nov-17	81.9	1048.4	61	7.81%
Dec-17	90.7	1454.6	67	6.24%
Jan-18	95.7	1518.3	71	6.30%
Feb-18	98.8	1714	86	5.76%
Mar-18	119.5	1780.5	91	6.71%
Apr-18	126	1900.8	97	6.63%
May-18	141.6	1894.8	101	7.47%
Jun-18	163.4	2463.7	110	6.63%

Source:https://www.ncpi.org.in.

(b) The Government is encouraging Departments to promote Digital Payments to make it more convenient for the citizens. Departments have been requested to improve payments acceptance infrastructure and to enable the citizens to pay by a variety of modes such as Internet banking, mobile banking, and mobile applications etc. including use of BHIM.

Data sharing by facebook without consent of users

396. DR. BANDA PRAKASH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether recently, there were media reports claiming that Facebook has agreements which are allowing phone and other device manufacturers access to its users personal information, including that of their friends, without taking their explicit consent;
- (b) whether Facebook has responded to earlier notices about breaches of personal data relating to the Cambridge Analytica episode and efforts to protect the privacy of users data on the platform; and

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(c) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a); Yes, Sir. There have been media reports including a news item in New York Times, USA on 03.06.2018 to this effect.

- (b) Yes, Sir. Government has sent two notices to Facebook on 28.03.2018 and 25.04.2018 about breaches of personal data relating to the Cambridge Analytica episode and Facebook's efforts to protect the privacy of user's data on the platform. Facebook has responded to both the notices providing information in detail on 05.04.2018 and 10.05.2018 stating that it was a violation of their platform policy and breach of Trust not a data breach. Further, they have conveyed that they have initiated a number of measures to prevent recurrence of such violations.
- (c) Consequent to media report claiming that Facebook has agreements which are allowing phone and other device manufacturers access to its users personal information, Government has sent a notice to Facebook on 07.06.2018 to which Facebook responded on 20.06.2018. Facebook has clarified that they are not aware of any misuse of information in respect of their earlier agreements with phone and other device manufacturers.

Government is committed to protection of privacy of its citizens. Government had constituted an Expert Committee under Justice B. N. Srikrishna to prepare a data protection framework. The Committee is in the final stages of preparing its report.

GPS like Satellite Navigation System

- 397. SHRI T. RATHINAVEL: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether it is a fact that Government is considering to have its own GPS-like Satellite Navigation System;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that a joint working group was formed to identify the funding mechanism and institutions for developing NavIC chips and their use in various devices; and
- (d) whether it is also a fact that Government will promote start-ups and MSMEs to enter this area which will help enhancing competence of the domestic market?